

HIGH COURT OF MADHYA PRADESH

**VED PRAKASH
REGISTRAR GENERAL**

JABALPUR

D.O. No. 1228 /Confdl./2014
II-15-12/2000(Part-10)

Dated 28th October, 2014

Subject: 3 days National Workshop on "Global Legal Frame work against Terrorism and Relevant Criminal Justice Response Matters" to be held from 10-12 November, 2014 at SVP, National Police Academy, Hyderabad.

Dear *Shri Gupta*,

In connection with the subject cited above, I am to state that, Shri Avinash Chandra Tiwari, V ADJ, Bhopal has been nominated to attend the 3 days National Workshop on "Global Legal Frame work against Terrorism and Relevant Criminal Justice Response Matters" to be held from 10th to 12th November, 2014 at SVP, National Police Academy, Hyderabad.

Contact No. of Shri A.C. Tiwari is Cell No.: 094250 75001 & 094251 58288. Email ID:- ac.tiwari@mpnc.in

With regards.

Yours sincerely,

GDV
28-10-14

(VED PRAKASH)

To,
Dr. Nikhil J. Gupta,
Deputy Director (E & SC) &
Course Co-ordinator, SVP,
National Police Academy,
HYDERABAD

Endt. No. 1229 /Confdl./2014
II-15-12-2000 (Part-10)

Dated 28th October, 2014

Copy forwarded to:

1. The Principal Secretary, Government of M.P., Law & Legislative Affairs Department, Vindhyachal Bhawan, Bhopal for information.
2. Shri Avinash Chandra Tiwari, V ADJ, Bhopal for information & compliance.

You are directed to participate in the aforesaid workshop scheduled to be held from 10th to 12th November, 2014, at SVP, National Police Academy, Hyderabad. The workshop is being jointly organized by United Nations Office on Drug & Crime and Sardar Vallabh Bhai Patel, National Police Academy, Hyderabad.

- You are directed to bring Laptop during the workshop.
 - The costs of travel, lodging and boarding will be met by **UNODC**.
 - For further assistance you are requested to contact Dr. Nikhil J. Gupta, Deputy Director (E & SC) and Course Co-ordinator, SVP, National Police Academy, Hyderabad. Fax No.- 040-24015179. Email:- parimala@svpnpa.gov.in
 - You are further directed to send comments/suggestions regarding experience of workshop to the Director, MPSJA, Jabalpur.
 - You are further directed to arrange their Board Diary in such a manner that no case is listed on the dates, on which you are directed to attend this workshop. In case, cases have been fixed for the said dates, Summons should not be issued and if Summons are issued, the parties should be informed about the change in dates.
 - After attending the workshop, you are directed to intimate the Registry about your participation in the workshop.
3. The District & Sessions Judge, Bhopal for information and necessary action. You are further requested to send confirmation of receiving of this communication immediately, by fax.
 4. The Director, National Judicial Academy, Bhadbhada Road, Suraj Nagar, P.O., Bhopal-462-044 for information in reference to letter No. 3216, dated 22.10.2014 addressed to Hon'ble the Chief Justice.
 5. The Director, MPSJA, Jabalpur, with a request to utilize the experience of the officer nominated for imparting training to other Judicial Officers during various courses.


25-10-17

(VED PRAKASH)
REGISTRAR GENERAL